

NAME OF CORPORATE DEBTOR: AVASARALA TECHNOLOGIES LIMITED; DATE OF CIRP COMMENCEMENT: 4TH JULY, 2023 LIST OF CREDITORS AS ON

Under Regulation 13(2) of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Claim No.	Name of Creditor	Details of Claim Received		Details of Claim admitted				Contingent Claim	Mutual Set off	Not admitted	Under verification	Contact details	Mail / Hard Copy	Remarks	
			Date of Receipt	Amount claimed	Admitted	Nature of Claim	Covered by Sec	Related Party								%age voting in CoC
1	UFC_1	Priteesh Mahajan	01-Aug-23	3,00,00,000	2,70,00,000	Unsecured Loan	No	No	18.98%	NIL	Nil	NIL	NIL	priteesh@avasarala.com 990093966	Mail & Hard copy	No supporting documents, except bank statement
2	UFC_2	Trinity Finsec Pvt Ltd	01-Aug-23	3,13,56,129	3,10,58,853	Principal Interest	No	No	21.83%	NIL	NIL	2,97,276	NIL	kridas@fedsec.in 9821145250	Mail	Loan Agreement dated 31st March, 2023 - Interest @ 13% on monthly rests+2% penalty if not repaid within 3 months
3	UFC_3	Florintree Strategis LLP	01-Aug-23	25,00,00,000	25,00,00,000		No	Related Party						naveen@florintree.com 9930421211	Mail	
4	UFC_4	Mani T T	01-Aug-23	8,02,57,860	8,02,57,860		No	Related Party						mani@avasarala.com 9880535001	Mail	
Total				39,16,13,989	38,83,16,713						2,97,276					
Total			78,32,27,978	77,66,33,426												